

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

15. IA 211/2022 IA 1846/2022 IA 2372/2020 IA 2374/2020 IA
2474/2020 IA 2911/2021 IA 30/2021 IA 2251/2020 in C.P.
(IB)/193(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2024**

**NAME OF THE PARTIES:- Easun - Mr Tap Changes Private
Limited
V/s
Aditya Vidyut Appliances Ltd**

Section: 30 U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 2372 of 2020, IA 2374 of 2020, IA 2474 of 2020, IA 2911 of 2021

and IA 30 of 2021:- Counsel, Mily Ghoshal appeared for the Applicant in IA/2372/2020, IA/2374/2020, IA/2474/2020 and IA/30/2021. Heard, Counsel for the parties for a considerable time on the last date of hearing, today the matter is placed for written submissions. The written submissions are taken on record. **Reserved for orders.**

Counsel, Ajinkya Kunduka appeared for the Applicant/RP in IA 211 of 2022 and Respondent in IA 1846 of 2022 and Counsel, Prakash Shinde a/w Ruchita Jain appeared for the Applicant in IA 2251 of 2020. List all other Applications on **09.05.2024.**

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)